

**GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
LOK SABHA  
STARRED QUESTION NO.\*14  
TO BE ANSWERED ON 18.07.2016**

**TRIBAL POPULATION**

\*14. SHRI SUNIL KUMAR SINGH:  
SHRI VISHNU DAYAL RAM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has conducted any census/survey to ascertain the tribal population and the types of tribal population including primitive tribes in the country;
- (b) if so, the details of the findings thereof including the demographics of primitive tribes in relation to the total tribal population in the country, tribe-wise and State/UT-wise including Jharkhand;
- (c) the details of Centrally sponsored schemes being implemented by the Government for upliftment/welfare of tribals particularly those living below the poverty line in the country including the State of Jharkhand;
- (d) the extent of success achieved under these schemes along with the funds sanctioned, released and utilised by the State Governments thereunder during each of the last three years and the current year, State-wise; and
- (e) the fund provided by the Government for schools and education of the tribals in the country, State/UT-wise including Jharkhand and its ratio to the total budgetary provisions of the Government?

**ANSWER**

**MINISTER OF TRIBAL AFFAIRS  
(SHRI JUAL ORAM)**

(a) to (e): A Statement is laid on the Table of the House.

**Statement referred to in reply to Lok Sabha Starred Question No. \*14 for answer on 18.07.2016 asked by Shri Sunil Kumar Singh and Shri Vishnu Dayal Ram, MPs, regarding 'Tribal Population'.**

(a): Yes, Madam.

(b): Demographic details of Scheduled Tribes as per Census 2011 are available in public domain on the website of the Office of the Registrar General & Census Commissioner, India. State / UT-wise population of Particularly Vulnerable Tribal Groups (PVTGs) including Jharkhand are at **Annexure 1**. (url: <http://censusindia.gov.in/> ).

(c) & (d): Details of Centrally Sponsored Schemes being implemented by Ministry of Tribal Affairs are given at **Annexure 2**. Details of Funds released and utilization of funds and achievement thereof, State / UT-wise, including Jharkhand, are at **Annexures 3 to 8**.

(e): Out of total funds of Rs. 4550 crore allocated to Ministry of Tribal Affairs for 2015-16 (Revised Estimates), Rs. 1899.52 crore has been released to States / UTs for schools and education under the Schemes / Programmes given below. This is 42% of total funds released.

- (i) Post Matric Scholarship for ST students.
- (ii) Pre Matric Scholarship for ST students studying in classes IX & X.
- (iii) Upgradation of merit of ST students.
- (iv) Hostels for ST Girls and Boys.
- (v) Establishment of Ashram Schools in Tribal Sub-Plan.
- (vi) Vocational Training in Tribal Areas.
- (vii) 'Grants under Article 275 (1)' of the Constitution of India for setting up of Eklavya Model Residential Schools (EMRSs), and
- (viii) Special Central Assistance (SCA) to Tribal Sub Plan (TSP) for Hostels.

An amount of Rs. 21.79 crore for EMRS and Rs. 41.27 crore for hostels under SCA to TSP has been released to Jharkhand during 2015-16.

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**Annexure 1 referred to in reply to part (b) of Lok Sabha Starred Question No. \*14 for Answer on 18.07.2016.**

**Particularly Vulnerable Tribal Groups (PVTGs) - State / UT wise**

S.No.	State / UT	Name of PVTGs	Population (Census 2011)			
1	Andhra Pradesh (including Telangana)	1. Bodo Gadaba <sup>++</sup>	64,227			
		2. Bondo Poroja <sup>+</sup>				
		3. Chenchu				
		4. Dongria Khond <sup>++</sup>				
		5. Gutob Gadaba <sup>++</sup>				
		6. Khond Poroja <sup>+</sup>				
		7. Kolam <sup>++</sup>				
		8. Kondareddis		1,07,747		
		9. Konda Savaras <sup>+</sup>				
		10. Kutia Khond <sup>++</sup>				
		2		Bihar	11. Parengi Poroja <sup>++</sup>	4,811
					12. Thoti	
13. Asurs	4,129					
14. Birhor	377					
15. Birjia	208					
16. Hill Kharia <sup>++</sup>	452					
17. Korwas						
18. Mal Paharia	2,225					
19. Parhaiyas	647					
20. Sauria Paharia	1,932					
21. Savar	80					
2a	Jharkhand		13a. Asur		22,459	
		14a. Birhor	10,726			
		15a. Birjia	6,276			
		16a. Korwa	35,606			
		17a. Mal Paharia	1,35,797			
		18a. Parhaiyas	25,585			
		19a. Sauria Paharia	46,222			
		20a. Savar	9,688			
3	Gujarat	22. Kathodi <sup>++</sup>	30,932			
		23. Kotwalia <sup>++</sup>				
		24. Padhar				
		25. Siddi		8,661		
		26. Kolgha <sup>++</sup>				
4.	Karnataka	27. Jenu Kuruba	36,076			
		28. Koraga	14,794			
5.	Kerala	29. Cholanaikayan (a section of Kattunaickans) <sup>++</sup>	18,199			
		30. Kadar		2,949		
		31. Kattunayakan				

S.No.	State / UT	Name of PVTGs	Population (Census 2011)
		32. Koraga	1,582
		33. Kurumbas	2,586
6	Madhya Pradesh	34. Abujh Marias <sup>++</sup> 35. Baigas 36. Bharias <sup>++</sup> 37. Hill Korwas <sup>++</sup> 38. Kamars 39. Saharias <sup>++</sup> 40. Birhor <sup>++</sup>	4,14,526     666
6a	Chhattisgarh	35a. Baigas 38a. Kamars	89,744 26,530
7	Maharashtra	41. Katkaria (Kathodia) <sup>++</sup> 42. Kolam <sup>++</sup> 43. Maria Gond <sup>+</sup>	
8	Manipur	44. Marram Nagas <sup>+</sup>	
9	Odisha	45. Birhor 46. Bondo <sup>+</sup> 47. Didayi 48. Dongria-Khond <sup>+</sup> 49. Juangs 50. Kharias <sup>++</sup> 51. Kutia Kondh <sup>+</sup> 52. Lanjia Sauras <sup>+</sup> 53. Lodhas 54. Mankidias.. 55. Paudi Bhuyans <sup>+</sup> 56. Soura <sup>+</sup> 57. Chuktia Bhunjia <sup>+</sup>	596  8,890  47,095   9,785 2,222
10	Rajasthan	58. Seharias <sup>++</sup>	
11	Tamil Nadu	59. Irular 60. Kattu Nayakans 61. Kotas 62. Kurumbas 63. Paniyans 64. Todas	1,89,661 46,672 308 6,823 10,134 2,002
12	Tripura	65. Reangs	188,220
13	Uttar Pradesh	66. Buxas 67. Rajis	4,710 1,295
13a.	Uttarakhand	66a. Buxas 67a. Rajis	54,037 690
14	West Bengal	68. Birhor	2,241

S.No.	State / UT	Name of PVTGs	Population (Census 2011)
		69. Lodhas <sup>++</sup>	
		70. Totos <sup>++</sup>	
15	Andaman & Nicobar Islands	71. Great Andamanese <sup>+</sup>	
		72. Jarawas	380
		73. Onges	101
		74. Sentinelese	15
		75. Shom Pens	229
Total			17,02,545

Note:

- + These 13 communities do not figure in present ST list. Hence, Census data are not available community-wise for these PVTGs.
- ++ These 22 PVTGs do not appear as main STs. Hence, Census data on these sub tribes are not available separately, but merged with concerned main STs.

**Annexures 2 - 8 referred to in reply to part (c) & (d) of Lok Sabha Starred Question No. \*14 for Answer on 18.07.2016.**

**Annexure 2**

**Centrally Sponsored Schemes being implemented by Ministry of Tribal Affairs**

- (i) **Scheme of Girls & Boys Hostels for STs:** Under the scheme, Central assistance is given to States/UTs/Universities for construction of new hostel buildings and/or extension of existing hostels. The scheme has been revised with effect from the financial year 2008-09 (w.e.f. 1.4.2008). Under the revised scheme, State Governments are eligible for 100% central share for construction of all Girls' hostel and also for construction of Boys' hostel in naxal affected areas (identified by Ministry of Home Affairs from time to time). The funding pattern for the other Boys' Hostel to State Governments is on 50:50 basis. In case of UTs, the Central Government bears the entire cost of construction of both Boys' and Girls' hostels. Hostels for Vocational Training Centres (VTCs) for ST Girls and Boys are funded on the same criteria as other hostels. Members of Parliament could also provide funds as a substitute of State share from their MPLAD scheme for this purpose. Maintenance of the hostel is the responsibility of the concerned States/UTs. The hostels may be for middle, secondary, college or university level education. Amounts released and number of hostels with seats are at Annexure 3A & 3B.
- (ii) **Scheme of Ashram Schools in Tribal Sub-Plan Area:** The objective of the scheme is to provide residential schools for STs in an environment conducive to learning to increase the literacy rate among the tribal students and to bring them at par with other population of the country. The scheme has been revised with effect from the financial year 2008-09. Under the revised scheme, State Governments are eligible for 100% central share for construction of all Girls' Ashram Schools and also for construction of Boys' Ashram Schools in naxal affected areas (identified by Ministry of Home Affairs from time to time). The funding pattern for the other Boys' Ashram Schools is on 50:50 basis, while cent percent assistance is given to UTs for construction of both Girls and Boys' Ashram Schools. The scheme covers primary, middle, secondary and senior secondary level of education. Annexure 4A & 4B give amount released, no. of Ashram Schools and no. of seats.
- (iii) **Pre Matric Scholarship Scheme for ST students:** This scholarship is given to scheduled tribe students studying in class IX and X. This Scheme covers all ST students whose parent's annual income is below Rs. 2 Lacs. Scholarship of Rs. 150 per month for day scholars and Rs. 350 per month for hostellers are given for a period of 10 months in a year. Amounts released and beneficiaries are at Annexure 5A & 5B.
- (iv) **The Post Matric Scholarship Scheme:** This scheme is open to all ST students and is given to enable them to pursue higher studies at Post Matriculation level including technical and professional studies. This Scheme covers all ST students whose parents' annual income is below Rs. 2,50,000/-. Compulsory fees charged by the educational institutions are reimbursed and scholarship amount of Rs. 230 per month to Rs. 1200 per month are given depending on the courses of study. Amounts released and beneficiaries are at Annexure 6A & 6B.
- (v) **Scheme of Vocational Training in Tribal Areas:** The main aim of the Scheme is to develop the skills of the ST youth for a variety of jobs as well as self-employment and to improve their socio-economic condition. The scheme covers all the States and Union Territories. It is not an area-specific scheme, the condition being that free vocational training facilities are extended only to tribal youth 100% grants under the scheme are provided to the states, Union Territories and other Associations implementing the Scheme. Each Vocational Training Centre (VTC) under the scheme may cater to five vocational courses in traditional skills depending upon the employment potential of the area.

Keeping in view the limited potential of even skilled persons in interior areas, each ST boy/girl is trained in two trades of his/her choice, the course in each trade being for duration of three months. Each trainee is to be attached at the end of six months to a master craftsman in a semi-urban/urban area for a period of six months, to learn his/her skills by practical experience. The scheme has been revised with effect from 1.4.2009 to provide enhanced financial norms and to ensure linkages of vocational courses with recognized certificate/diploma through affiliation/accreditation of courses and institutions under Modular Employable Skills and Craftsman Training Scheme by National Council of Vocational Training of Ministry of Labour and Employment. Amounts released and beneficiaries are at Annexure 7A & 7B.

**(vi) Mechanism for marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and development of Value Chain for MFP**

The Government of India through Ministry of Tribal Affairs has launched a scheme called **“Mechanism for marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and development of Value Chain for MFP”** during 2013-14 to ensure fair returns to the forest dwellers for the produce collected by them from the forests. The Scheme is applicable on those MFPs which are non-nationalized or are not under the monopoly system of procurement by the States. The intent behind these provisions is to ensure competition at the market place where State Agencies are available to purchase designated MFPs, in case the prices fall below MSP. In case market price is more than MSP, then private trade can purchase the same in open market. In this way, the 10 MFPs covered under the scheme in 8 States can be sold in the open market by forest dwellers. Amounts released, value of MFP procured and beneficiaries are at Annexure 8.

## Annexure 3A

## SCHEME OF ST BOYS AND GIRLS HOSTELS

## FUNDS RELEASED TO STATES / UTs AND UTILIZATION THEREOF DURING 2013-14 TO 2015-16

(Rs. in lakh)

Sl. No	Name of the State/ UT/University	2013-14		2014-15		2015-16	
		Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized
1	Arunachal Pradesh	846,73	UC awaited	--	--	400,00	UC awaited
2	Chhattisgarh	--	--	--	--	1221,74	UC awaited
3	Gujarat	939,33	939,33	0,00	N/A	--	--
4	Himachal Pradesh	--	--	380,47	UC awaited	--	--
5	Kerala	553,45	553,45	1349,63	UC awaited	--	--
6	Madhya Pradesh	--	--	1305,00	UC awaited	--	--
7	Mizoram	2289,43	UC awaited	0,00	N/A	--	--
8	Maharashtra	--	--	1031,00	UC awaited	--	--
9	Nagaland	810,95	810,95	--	N/A	1798,45	UC awaited
10	Rajasthan	2646,87	478,59	--	N/A	3393,97	UC awaited
11	Sikkim	--	--	460,29	UC awaited	--	--
12	Tamil Nadu	112,73	UC awaited	0,00	N/A	--	--
13	Tripura	1906,01	UC awaited	1797,62	UC awaited	--	--
14	Banaras Hindu University (BHU), Varanasi	--	--	304,99	UC awaited	--	--
15	Mizoram University	--	--	195,01	UC awaited	59,73	--
16	National Law School of India University, Banglore	--	--	--	N/A	61,94	--
	Total	10105,50	2782,32	6824,01	0,00	6935,83	--
No funds have been released during 2016-17 so far.							
Note: Utilized figures are as per Utilization Certificate (UC) submitted till date.							



## SCHEME OF HOSTELS FOR ST GIRLS AND BOYS

## HOSTELS SANCTIONED DURING 2013-14 TO 2015-16 (Statewise)(In Nos.)

S.No	Name of State/UT/University	2013-14	2014-15	2015-16
		Hostel (Seats)	Hostel (Seats)	Hostel (Seats)
1	Arunachal Pradesh	--	--	4 (340)
2	Chhattisgarh	--	--	13 (1,300)
3	Kerala	4 (280)	6 (600)	--
4	Mizoram	8 (440)	--	--
5	Nagaland	5 (500)	--	17 ( for upgradation -9,500)
6	Rajasthan	17 (850)	--	47 (17 new and 30 upgradation - 1,600)
7	Tripura	10 (750)	--	--
	<b>Total</b>	<b>44 (2,820)</b>	<b>6 (600)</b>	<b>81 (12,740)</b>
No hostels have been sanctioned during 2016-17 so far.				

## ANNEXURE 4A

## SCHEME OF ESTABLISHMENT OF ASHRAM SCHOOLS IN TRIBAL SUB-PLAN

## DETAILS OF FUNDS RELEASED TO STATE GOVERNMENTS/UT ADMINISTRATIONS AND UTILIZATION THEREOF DURING 2013-14 TO 2015-16.

(Rs. in lakhs)

S. No.	State/UT	2013-14		2014-15		2015-16	
		Fund released	Utilized	Fund released	Utilized	Fund released	Utilized
1	Andhra Pradesh	371,87	UC awaited	--	--	--	--
2	Assam	749,60	UC awaited	--	--	--	--
3	Goa	--	--	--	--	300,00	UC awaited
4	Gujarat	--	--	1144,48	UC awaited	--	--
5	Madhya Pradesh	--	--	1425,00	UC awaited	--	--
6	Maharashtra	2474,63	UC awaited	1000,00	UC awaited	--	--
7	Odisha	2091,10	749.04*	--	--	--	--
8	Sikkim	575,28	--	--	--	--	--
9	Tripura	954,52	954,52	954,52	UC awaited	--	--
	<b>Total</b>	<b>7217,00</b>	<b>954,52</b>	<b>4524,00</b>	<b>--</b>	<b>300,00</b>	<b>--</b>
No funds							

have been released during 2016-17 so far.							
Note: Utilised figures are as per Utilisation Certificate (UC) submitted till date.							



Annexure 4B

<b><u>SCHEME OF ESTABLISHMENT OF ASHRAM SCHOOLS IN TRIBAL SUB PLAN AREAS</u></b>		
<b><u>STATE-WISE NUMBER OF ASHRAM SCHOOLS SANCTIONED DURING 2013-14</u></b>		
<b>( In Nos.)</b>		
<b>SL. NO.</b>	<b>NAME OF STATE/UT</b>	<b>2013-14</b>
		<b>School (Seats)</b>
1	Assam	1 (640)
2	Maharashtra	8 (3,700)
3	Odisha	15 (4,500)
4	Sikkim	1 (420)
5	Tripura	5 (1,000)
	Total	30 (10,260)
NB: No Ashram School has been sanctioned during 2014-15		



## ANNEXURE 5A

SCHEME OF PRE-MATRIC SCHOLARSHIP FOR ST STUDENTS							
DETAILS OF FUNDS RELEASED TO STATE GOVERNMENTS/UT ADMINISTRATIONS AND UTILIZATION THEREOF DURING 2013-14 TO 2015-16							
(Rs. in lakh)							
Sl.No	Name of the State/UT	2013-14		2014-15		2015-16	
		Funds Released	Utilised	Funds Released	Utilised	Funds Released	Utilised
1	Andhra Pradesh	--	--	1386,00	1386,00	1983,00	UC awaited
2	Arunachal Pradesh	218,44	UC awaited	--	--	--	--
3	Assam	211,88	UC awaited	--	--	--	--
4	Bihar	--	--	688,60	688,60	375,00	UC awaited
5	Chhattisgarh	--	--	3718,00	3125,00	3607,00	UC awaited
6	Goa	14,00	UC awaited	--	--	--	--
7	Gujarat	2835,28	2835,28	3750,00	3750,00	3745,76	UC awaited
8	Himachal Pradesh	45,73	37,59	73,00	51,12	96,12	UC awaited
9	Jammu & Kashmir	--	--	--	--	700,00	UC awaited
10	Jharkhand	0,00	0,00	1613,00	UC awaited	--	--
11	Karnataka	3320,05	UC awaited	--	--	--	--
12	Kerala	--	--	--	--	300,00	UC awaited
13	Madhya Pradesh	--	--	--	--	4300,00	UC awaited
15	Manipur	729,70	UC awaited	496,05	UC awaited	--	--
16	Meghalaya	296,76	UC	--	--	--	--

			awaite d				
17	Mizoram	123,19	UC awaite d	--	--	--	--
18	Nagaland	--	--	--	--	851,47	UC awaited
19	Odisha	5601,08	5601,0 8	4511,00	4511,00	4900,00	UC awaited
20	Rajasthan	4792,55	4011.7 0	2383,34	UC awaited	--	--
21	Sikkim	--	--	7,80	UC awaited	--	--
22	Tamil Nadu	--	--	--	--	600,00	UC awaited
23	Telangana	--	--	745,52	UC awaited	--	--
23	Tripura	674,33	674,33	678,75	678,75	1303,60	UC awaited
25	Uttrakhand	460,20	281,20	19,82	19,82	107,00	UC awaited
26	West Bengal	2620,00	UC awaite d	--	--	--	--
	Grand Total	21943,19	9429,4 9	20070,88	14210,29	22868,95	--
No funds have been released during 2016-17 so far.							





**Mechanism for marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and development of Value Chain for MFP**

**Funds released and beneficiaries during 2013-14 to 2015-16: State / UT-wise**

(Rs. in crore)

S. No	State	Fund released				Value of MFP Procured (up to 2015-16)	No. of Beneficiaries (up to 2015-16)
		2013-14	2014-15	2015-16	Total		
1	Odisha	40.00	-	9.91	49.91	1.63	3,556
2	Madhya Pradesh	34.89	-	-	34.89	-	-
3	Chhattisgarh	-	80.16	73.50	153.66	68.96	5,90,000
4	Jharkhand	24.15	4.25	18.32	46.72	5.06	2,244
5	Maharashtra	5.00	-	-	5.00	0.31	1,163
6	Rajasthan	0.20	-	-	0.20	0.15	1392
7	Gujarat	5.00	-	-	5.00	0.63	2,400
8	Andhra Pradesh	--	-	5.29	5.29	0.02	-
<b>Total</b>		<b>109.24</b>	<b>84.41</b>	<b>107.02</b>	<b>300.67</b>	<b>76.74</b>	<b>6,00,755</b>

Note: Details of beneficiaries for 2016-17 are yet to be received.

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